

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 149

CP No. 106/Chd/Pb/2023

IN THE MATTER OF

Sushil Kumar

...

Petitioner

Versus

Samana Alloys Pvt. Ltd. & Ors

...

Respondent

Under Section: 241, 242 CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.07.2024.

Sd/-

Court Officer